

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3778
ANSWERED ON:10.09.2007
HIKE IN PENSIONARY BENEFITS TO PERSONNEL
Bishnoi Shri Kuldeep

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government had decided to provide pension at increased rates to the soldiers who had retired before the year 1996;
- (b) if so, the reasons for not providing pension to them at the increased rates even after the passage of one year; and
- (c) the steps taken by the Government to provide pension at the increased rates?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF STATE DEFENCE

(a) Yes, Sir.

(b) Necessary instructions have been issued to all Pension Disbursement Authorities (PDAs) to revise the pension based on the tables provided on the website of Principal Controller of Defence Accounts (Pension), Allahabad, followed by a printed booklet. Revision of pension of about 12 lakh pensioners through a net work of 45,000 branches of Public Sector Banks, 633 branches of 4 Private Sector Banks, 640 treasuries, 5 Pay and Account Offices and 2 Post Offices is an enormous task, undertaken on a continuous basis.

(c) All Pension Disbursement Authorities have been advised to make payment of pension at the revised rates shown in the tables circulated for the purpose without calling for any application from the pensioners. Controller General of Defence Accounts has approached the Chairmen cum Managing Directors of the Public Sector Banks to instruct the paying Branches for expeditious revision and implementation of the Government decision. Reserve Bank of India has also written to the Banks in this regard. The Secretary, Department of Financial Services has also been requested to have the process expedited. The position is being closely monitored.